Annexure 3

Name of Corporate Debtor: SES Energy Services India Private Limited; Date of commencement of CIRP: November 25, 2022; List of creditors as on: March 22, 2024

## List of secured financial creditors (other than financial ceditors belonging to any class of creditors)

|   | . Name of  |      | Details of Claim received       |    | Details of claim admitted |                 |  |    |                        |          |                 | Amount of any mutual | Amount of claim not | Amount of claim    | Remarks, if any |
|---|------------|------|---------------------------------|----|---------------------------|-----------------|--|----|------------------------|----------|-----------------|----------------------|---------------------|--------------------|-----------------|
| N | o. Name of |      | Date of Receipt<br>(MM/DD/YYYY) |    | Amount of claim admitted  | Nature of Claim | Amount covered by<br>security interest |    | Whether related party? | % voting | contigent claim | dues                 | admitted            | under verification | Kemarks, if any |
|   | N          | Nil  | NA                              | NA | NA                        | NA              | NA                                     | NA | NA                     | NA       | NA              | NA                   | NA                  | NA                 |                 |
|   | То         | otal |                                 | -  |                           |                 | -                                      |    | -                      | 0.00%    |                 | -                    | -                   |                    |                 |